

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.16**  
**C.P.No.137/BB/2019**

**IN THE MATTER OF:**

Mr. Shankar Subramanya Bhat & Anr. ... Petitioners  
Vs.  
M/s. Canara Star Communications Pvt. Ltd. & Ors. ... Respondents

**Order under Section 241- 242 of Companies Act, 2013**

**Order delivered on: 11.07.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri K.M Vaishak Nag for Shri A. Murali  
For the Respondent : Shri Saji P. John

**ORDER**

1. Heard the Ld. Counsels for the Petitioner and the Respondent.
2. Ld. Counsel for the Petitioner seeks short adjournment on the ground that his Senior Counsel is unwell.
3. List the case on **29.08.2024**.

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**